

SHIPPING TONNAGE

489. SHRI PARTHASARHITHY: Will the Minister of TRANSPORT AND SHIPPING be pleased to State:

(a) whether it is a fact that Government have placed orders for fulfilment of one million tonnes of shipping on the continent of Europe and credits have been secured in Britain, Germany and Yugoslavia to finance these purchases.

(b) whether any target has also been fixed for our Docks and Shipyards; and

(c) if so, the particulars thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO)

(a) The total tonnage presently on order in Europe is about 3.78 lakhs GRT, all in Yugoslavia where a credit is available for the building of ships. No credit has so far been secured in Britain and Germany, after the expiry of the Third Plan period for acquisition of ships.

(b) and (c) The Hindustan Shipyard Ltd., Visakhapatnam, which is building Ocean-going vessels is planning to increase its annual output from 38.500 DWT (3 ships) to 50,000 DWT (4 ships) from 1968-69.

LOAN FOR TELUGU TEXT BOOKS

490. SHRI CHENGALRAYA NAIDU: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Andhra Government has requested the Central Government for the grant of a loan for setting up an Institute for the production of textbooks in Telugu for use in schools and colleges of the State;

(b) if so, the total amount asked for; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) and (b) No Sir, the request is for a grant of Rs. 201 lakhs.

(c) The scheme for production of books in the regional languages for serving as media of instruction at the university stage is not linked to and is distinct from the scheme

for establishment of State Institutes of Languages. Under this scheme for Institutes of Languages, which is in the State Sector, the envisaged ceiling of expenditure during the Fourth Five Year Plan period is only Rs. 25 lakhs on which the States will earn Central assistance only upto 40% of the expenditure.

LANGUAGE POLICY

491. SHRI CHENGALRAYA NAIDU:
DR. A. G. SONAR:
SHRI S. M. BANERJEE:
SHRI SHIVA CHANDRA JHA:
SHRI MOHAN SWARUP:
SHRIMATI JYOTSNA CHANDA:
SHRI N. K. P. SALVE:
SHRI VIRENDRA KUMAR SHAH:
SHRI S. C. SAMANTA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that he has written to the Chief Ministers and Education Ministers of States seeking comments on the resolution of the Vice-Chancellors' Conference on language issue

(b) if so, whether their comments have been received:

(c) if so, the details thereof; and

(d) when a final decision in regard to the language issue will be taken?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) and (c) Replies from some/Chief Ministers have been received so far and they show that they are broadly in agreement with the recommendations made by the Vice-Chancellors' Conference;

(d) The final decision in regard to the question of language will be taken, along with other aspects of the National Policy on Education after comments of all the State Governments are received and Lok Sabha discusses the Report of the Education Commission and that of the Committee of Members of Parliament on Education.

MASTER PLAN FOR INTERNATIONAL AIRPORTS

492. SHRI CHENGALRAYA NAIDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the International Airports Committee have recom-

mended to the Government of India, the British and French pattern of Management of Palam, Santa Cruz, Dum Dum and Meenamhakkam airports;

(b) whether the Committee has also recommended the formulation of a master plan for India's four International Airports;

(c) the other recommendations made by the Committee; and

(d) how far they have been accepted by the Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (c) No, Sir, The Committee is expected to submit its report by the end of this year.

(d) Does not arise.

TALKS WITH ASSAM HILL LEADERS

**493. SHRI Y. A. PRASAD:
SHRI N. K. SANGHI:**

Will the Minister of HOME AFFAIRS be pleased to State:

(a) whether Government had talks with the Assam Hill Leaders in September, 1967; and

(b) if so, the outcome of the talks ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b): As the representatives of the All Party Hill Leaders Conference had not participated in the deliberations of the Mehta Committee on Assam reorganisation, they were invited for talks in Delhi on 25th September, 1967 regarding the recommendations of the Committee. They did not accept these recommendations. As no agreement was possible between APHLC and other political parties in Assam, the delegation was informed that a decision would have to be taken at the National level and for this purpose the leaders of parties in Parliament will be consulted. I propose to have consultations on this subject with party leaders soon.

DEVELOPMENT OF REGIONAL LANGUAGES

**494. SHRI Y. A. PRASAD:
SHRI N. K. SANGHI:**

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have sanctioned Rs. 18 crores for the deve-

lopment of regional languages to facilitate change-over from English to regional languages as the media of instruction at the University level; and

(b) how much of this amount is to be spent for translation of the text books in foreign languages and how much for the original work?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) (a) and (b) : A sum of Rs. 18 crores has been proposed for the purpose; but no amount has been sanctioned so far, as the details of the scheme have not been finalised as yet.

INFILTRATION BY PAKISTANI NATIONALS IN RAJASTHAN

**495. SHRI Y. A. PRASAD:
SHRI D. N. DEB.**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistani nationals are still infiltrating through the Rajasthan border;

(b) if so, the number of such infiltrators who have been arrested during the last four months; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Occasional cases of such trespass have been observed.

(b) 81.

(c) Cases have been registered against them. These are under investigation.

GANDHI MURDER CONSPIRACY ENQUIRY COMMISSION

**496. SHRI ARJUN SINGH BHADORIA:
SHRI VALMIKI CHAUDHURY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission of Enquiry into the Gandhiji murder conspiracy has completed its work; and

(b) if not, the progress made in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No Sir.